

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Dated Guwahati the 24<sup>th</sup> January, 2019

## **CIRCULAR**

**H.C. XLV-264/2017/2352/PM&P:** It is for information of all concerned that the Hon'ble Gauhati High Court is pleased to direct all Judicial Officers of the State of Assam to install and use JustIS Mobile Application, prepared for Judicial Officers for management of their respective Courts.

The Systems Officers and Systems Assistants are directed to assist the Judicial Officers in this regard.

By Order,

**Sd/- D. K. Das**  
**REGISTRAR (JUDICIAL & IT)**

**Memo No. HC.XLV/264/2017/2352A/PM&P, dated 24<sup>th</sup> of January, 2019.**

***Copy to: -***

1. Member (Human Resources), e-Committee, Supreme Court of India, for information.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, for his information and necessary action.
3. The Registrar (Vigilance/ Administration), for information and necessary action.
4. All the District & Sessions Judges of Assam. He/ She is requested to circulate among all the Judicial Officers under his/her jurisdiction, for information and necessary action.
5. The Principal Judge, Family Courts I & II Kamrup (M), Guwahati/ Barpeta/ Cachar, for information and necessary action.
6. The Member, Motor Accident Claims Tribunals MACT I, II & III Kamrup (M), Guwahati/ Barpeta / Cachar / Dhubri / Goalpara / Nagaon / Nalbari / Sonitpur, for information and necessary action.
7. The Presiding Officer, Industrial Tribunals, Kamrup (M), Guwahati/ Dibrugarh/ Cachar, for information and necessary action.
8. The Presiding Officer, Labour Courts, Kamrup (M), Guwahati/ Dibrugarh, for information and necessary action.

9. The Special Judge, CBI, Assam, Kamrup (M), Guwahati, for information and necessary action.
10. The Special Judge, Additional CBI Court, Assam, No. I, II & III, Kamrup (M), Guwahati, for information and necessary action.
11. The Special Judge cum Judge, Designated Court, Kamrup (M), Guwahati, for information and necessary action.
12. The Member Secretary, ASLSA, for information and necessary action.
13. The Director, Judicial Academy, Assam, for information and necessary action.
14. The Joint Registrar (Vigilance/Recruitment/Judicial/PM&P), Gauhati High Court, Guwahati, for information and necessary action.
15. The Deputy Registrar (Bench/Vigilance), Gauhati High Court, Guwahati, for information and necessary action.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati, for information.

  
**REGISTRAR (JUDICIAL & IT)**